

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2019

NAME OF THE COMPANY: Upendra Dutt Anthwal & Anr V/s Acuity India Resorts Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Nesay Ahmad	PCS	Petitioner	] Quits.
2.	Anil Kumar	PCS	"	
3	RA KESH KUMAR	Adv.	Respondent	RK

**CP No. 47/ALD/2019**

Parties are represented by their counsels.

Due to call of strike given by the Bar Association of NCLT Allahabad Bench, list the matter on 5<sup>th</sup> September, 2019.

**Dated: 16.08.2019**

-sd-

**A.R.K SINHA  
MEMBER (J)**